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Title: Need to notify the final award of Cauvery Water Disputes Tribunal in the Central Gazette.

SHRI O.S. MANIAN (MAYILADUTHURAI): Cauvery delta known as Granary of South India is likely to turn into a tract of barren land due to non-release of water to Tamil Nadu by Karnataka. Neither the interim award nor the final award of Cauvery Water Disputes Tribunal has been implemented. People of Tamil Nadu and Puducherry, particularly from the Cauvery basin districts of Karur, Trichirapally, Thanjavur, Thiruvarur, Nagapattinam and Cuddalore, waited for over 16 years for the Tribunal's verdict. Now, nearly 6 years after the Tribunal's final verdict of February 2007 to release required water annually to Tamil Nadu, our State is not receiving the barest minimum to save standing Samba crops. Farmers have already lost their Kuruvai crops. Timely financial assistance provided by our Hon'ble Chief Minister had been the only source of sustenance to farmers. I appeal to the Government to immediately notify the Final Award in the Gazette and render justice to the farmers of Tamil Nadu.